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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 2297/2021 & CM APPLs. 6685-87/2021**

DISHA A. RAVI

..... Petitioner

Through: Mr. Akhil Sibal, Sr. Advocate with  
Ms. Vrinda Bhandari, Mr. Shantanu,  
Mr. Abhinav Sekhri, Ms. Sanjana  
Srikumar, Mr. Krishnesh Sapat & Ms.  
Sonali Malik, Advocates (M-  
9811617823)

versus

STATE (NCT OF DELHI) & ORS.

..... Respondents

Through: Mr. Tushar Mehta, Solicitor General,  
Mr. Chetan Sharma, ASG with Mr.  
Ajay Digpaul, CGSC and Mr. Kamal  
R. Digpaul, Advocate for UOI.  
Mr. Amit Mahajan, SPP, Mr. Rajat  
Nair, SPP with Mr. Dhruv Pande,  
Advocate for R-1. (M:9910165010)  
Ms. Nisha and Mr. Rahul Bhatia,  
Advocates for R-3. (M:9811042721)  
Mr. Dayan Krishnan, Sr. Advocate  
with Ms. Bharti, Mr. Manish Shekhari  
and Ms. Pallavi Garg, Advocate for  
R-4. (M:9654505131)

**CORAM:**

**JUSTICE PRATHIBA M. SINGH**

**ORDER**

% **17.03.2021**

**CM APPL. 6686-87/2021 (for exemption)**

1. Allowed, subject to all just exceptions. Application is disposed of.

**W.P.(C) 2297/2021 & CM APPL. 6685/2021(for interim directions)**

2. It is submitted that pleadings on behalf of Respondent Nos. 3 to 6 are complete. Respondent Nos.1 and 2 have not filed their counter affidavits.



Last and final opportunity is granted to file the counter affidavits.  
Rejoinder, thereto, if any, be filed within two weeks thereafter.

3. List this matter for hearing on 18<sup>th</sup> May, 2021.

**PRATHIBA M. SINGH, J.**

**MARCH 17, 2021**

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